

(c) details of SC and ST representatives appointed on these Boards to watch the interest of SC and ST employees as has been done in the case of all nationalised banks;

(d) in case no representation has been given, what steps are contemplated to implement the Government policy of reservation of Boards of Directors; and

(e) is it a fact that the recommendations for appointment of SCs and STs on Board of Directors are pending for consideration, if so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (e) Government have recently constituted the Boards of Directors of 20 nationalised banks. The details regarding dates of constitution of the Boards, tenure of their appointment including details of Scheduled Castes/Scheduled Tribe nominees appointed on them are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4010/82]. The information regarding other undertakings is being collected and will be laid on the Table of the House.

Although, there is no provision in the related Nationalisation Scheme or Nationalisation Act for the appointment of a person belonging to Scheduled Caste and Scheduled Tribe as Director on the Board of each bank, it has been Government's endeavour to appoint as far as possible at least one Scheduled Caste/Scheduled Tribe person on each of these Boards.

Policy adopted by SBI in transferring Junior Management Scale-I Officers

9457. SHRI HIRA LAL R. PARMAR:
SHRI R. N. RAKESH:

Will the Minister of FINANCE be pleased to state:

(a) the policy adopted by the State Bank of India for transferring the Junior Management Scale-I Officers just after their promotion from clerical cadre and the maximum period which an officer can stay at a particular station or branch;

(b) whether this policy is strictly followed in all cases without any discrimination;

(c) if not, the reasons therefor; and

(d) the number of officers who are working at one station after the expiry of the maximum period and the reasons for not transferring them from that station?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) The State Bank of India has reported that according to the extant policy of the bank, clerical staff on promotion as officer in Junior Management Grade Scale-I are transferred out of the Branch/Office from where they were promoted. Officers are normally posted at a particular office for a period of 2/3 years subject to the exigencies of service. This policy is by and large followed in case of all officers; exception being permitted only on administrative and other valid grounds. However, the bank endeavours to keep such cases to the minimum possible. While no discrimination is made in effecting transfers, which are made strictly in accordance with the transfer policy, the bank does some time receive representations from the officers for retention at a particular office/station beyond stipulated period on compassionate grounds. Such requests are decided on the merits of each case by the controlling authority. In some cases, an officer is also retained at the station beyond the stipulated period due to administrative exigencies.

(d) State Bank of India has reported that at present there are about 37,000 officers in the Junior Management Grade Scale-I. The information regarding number of officers who are working at one station beyond maximum period is not readily available with the bank.

Development of Tourism in Bihar during Sixth Plan period

9458. SHRI BHOGENDR JHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what specific steps are being taken to develop tourism in Bihar during the Sixth Plan period and particularly in North Bihar;

(b) what are the targets and places of excavation in Bihar, particularly North Bihar, during the Sixth Plan period from the point of view of archaeology and ancient history; and

(c) whether Balirajgarh, Andhra Tharhi, Kalua etc. in Madhubani district are included therein, if not, the reasons?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) The Central Department of Tourism in consultation with the State Government has identified the following travel circuits for development of tourism in Bihar:

- (1) Pataliputra (Patna)-Nalanda-Rajgir-Bhimbudh-Gaya-Bodhgaya-Sasram-Buxar-Jagdishpur-Maner-Patalipura (Patna)
- (2) Pataliputra (Patna)-Vaishali-Muzaffarpur-Areraj-Mothiari-Barharwa-Betla-Lauria-Nandagarh-Valmiki nagar-Raxaul-Sitamarhi (Janakpur)-Muzaffarpur-Pataliputra (Patna)
- (3) Patna-Pawapuri-Tilaiya Dam-Parasnath-Hazaribah-Ranchi-Betla-Netarhat-Ranchi.

The following facilities were provided in 1981-82 by the Central Department of Tourism at centres falling along the above travel circuits:—

(i) Palamau wild life sanctuary (Betla)—provided five elephants for viewing wild life.

(ii) Hazaribagh Game Sanctuary—provided a mini-bus for viewing wild life.

During the remaining period of the Sixth Five Year Plan the Department proposes to take up the following schemes at centres falling along the identified travel centres mentioned above:—

(i) Youth Hostel at Patna

(ii) Tourist Village at Buxar

(iii) Yatrika at Buxar by Bharatiya Yatri Avas Vikas Samiti (Society registered by the Department of Tourism for construction of dharamshalas)

(iv) Cafeteria-cum-Rest House at Sasaram

(v) Forest Lodge at Betla (Palamau Game Sanctuary)

(vi) Sound-and-Light show at Buxar

(vii) Construction of accommodation at Bodhgaya and Rajgir, and a cafeteria at Nalanda.

The ITDC has plans to construct a hotel at Ranchi as a joint sector venture with the Bihar Tourism Development Corporation, and expand its Travellers Lodge at Bodhgaya.

(b) and (c) The Archaeological Survey of India has indicated that problem-oriented excavations are taken up every year by the Survey in different parts of the country on the basis of recommendations of the Standing Committee of the Central Advisory Board of Archaeology. Since the sites of Balirajgarh, Andhra-Thadi, Kalna etc.